NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.96/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE PARTIES: Mr. Rahul Tambe

V/s.

M/s. Poona Kadabakuti Karkhandar Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|---------------|-------------|-----------|
| | AJAY ANTARKAR | PCS for | ANAOSTARM |
| | | tetitioness | |
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| | Charsano | R1 to R12 | |

ORDER

CP No.96/397-398/CLB/MB/MAH/2013

- 1. The Learned Representatives of both the sides are present.
- 2. The Petitioner's Representative has opened the arguments, however, due to short of time could not be completed.
- 3. On the next date the Petitioner shall continue with the arguments and thereafter the Representative of the Respondent shall reply to the arguments.
- 4. Since the pleadings are complete, therefore, the Petition is now fixed for final hearing on **09.03.2017**.

M.K. SHRAWAT. MEMBER (JUDICIAL)

22nd February, 2017.